

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE
BENCH AT CHENNAI

O. A. No. 192 OF 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion-SUO MOTU
Based on the News item in New India Express
Newspaper, Chennai Edition dated 24.09.2020,
"Civic Issue in Chitlapakkam- Irregaulr garbage
Collenction irks local residents"

...

Applicant(s).

Versus

1. The Principal Secretary to Government of Tamil Nadu,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
2. Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
3. The Principal Secretary to Government of Tamil Nadu,
Industries Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
4. The Secretary to Government of Tamil Nadu,
Department of Environment & Forests,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
5. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy,
Chennai – 600 032.
6. The District Collector,
Chengalpet District,
Collector Office, GST Road,
Chengalpattu – 603 001.

சென்னை நகராட்சி
மேயர் அலுவலகம்


COMMISSIONER
Tambaram City Municipal Corporation

7. The commissioner,
Chitlapakkam Town Panchayat,
Chennai, Tamil Nadu – 600 064.

8. The Commissioner,
Tambaram City Municipal Corporation
Chennai, Tamil Nadu - 600 045 ...

Respondents.

REPORT FILED BY THE 8TH RESPONDENT

I, Elangovan, Son of Manikkam aged 51 years working as Commissioner, Tamnaram City Municipal Corporation, Tambaram, Chennai - 600 044 do hereby solemnly affirm and sincerely state as follows:

1. I am the Commissioner of the Tambaram City Municipal Corporation, and well conversant with the facts of the case from the connected files and I am submitting this present report for the Consideration of this Hon'ble Tribunal.
2. It is submitted that the Chitlapakkam Town Panchayat was merged with the Tambaram Corporation on 03-11-2021. The infrastructure of the Town Panchayat was carrying out the Solid Waste management in its area.
3. A daily collection was 13 Tons and the same was collected in 10 Tricycles, 10 Battery Operated Vehicles and the said SOLid wastes were being segregated and collected at source. The same were simply dumped in the Compost Yard near the Chitlapakkam. After the area was merged with the Tambaram Corporation, the solid wastes were processed by sending the Wet waste to the Micro Composting Centre at Thiru Vi.Ka. Nagar and a daily 5 Tons were being processed. The balance was segregated into recyclable


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wastes in the said MCC and recyclable wastes are being lifted by vendors dealing in the same. The Dry and inert wastes are being moved to the transfer Station at Pallavaram- Thoraipakkam and in turn the inert wastes are taken to the Landfill site of the Tambaram, Pallavaram Local areas allotted by the District Collector, Chengalpattu.

4. As on date, the entire dumped wastes from the Compost yard near the then Town Panchayat Office have all been removed processed and disposed off as set out above.
5. At present, in addition to the 10 Tricycles and 10 BOVs, the Corporation has added 5 LCVs to augment the solid waste collection work.
6. The collection of Solid wastes is now implemented in 100% Door to door collection and only segregated wastes are being collected and handled as set out above. Operation of the MCC is going in full swing and the Manure has been disposed off to the Agriculturists and for use in the Municipal Parks of the Local Body also.
7. At present, the total production of the MCCs in the terms of Manure from the Solid waste throughout the Tambaram Corporation Area is 920 Tons from November 2021. Out of the same 133 MTs have been distributed free of cost to the local residents. 598 MTs have been sold to Farmers in the area and balance 189 Metric Tons are in stock. This also being used for the development of the Parks in the Municipal areas.


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Tambaram City Municipal Corporation

8. A tie-up with the Horticulture Department is underway in order to enable the proper use of the balance of Manure that has been produced by the MCCs in the area of Tambaram Corporation.
9. Further in order to improve the collection of solid wastes, the existing Tricycles are being phased out and a total 123 LCVs are being purchased for carrying out the collection of Solid Waste in the entire Tambaram Corporation area. The said vehicles will ensure that the collection of solid wastes is carried out effectively.
10. It is therefore submitted that the grievances expressed in the above News Item that is the basis of the present SUO-MOTU case have been addressed and the steps set out above have been implemented and they are being carried out earnestly to ensure that the Solid waste is collected without any lapses and the same is being properly processed and disposed.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report and close the Application No. 192 of 2020 and thus render justice.

VERIFICATION

I, Dr. M. Elangovan Commissioner Tambaram City Municipal Corporation do hereby verify that the contents of above Paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 26th day of April, 2022.

8th Respondent.


COMMISSIONER
Tambaram City Municipal Corporation

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O. A. No. 192 OF 2020 (SZ)

REPORT AS ON 26-04-2022

**M/S.P.SRINIVAS (828/1994)
N.K. PONRAJ (2263/2009)
R.PURUSHOTHAMAN (263/2011)**

COUNSEL FOR 8th RESPONDENT.

Cell No. 94862 04469